

**GOVERNMENT OF INDIA
MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION**

**LOK SABHA
UNSTARRED QUESTION No.3350
TO BE ANSWERED ON 09.08.2023**

ASSESSMENT OF IMPLEMENTATION OF MPLADS

3350. SHRI RAMCHARAN BOHRA:

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) whether the Government proposes to extend the provision of spending the fund under the Members of Parliament Local Area Development Scheme (MPLADS) to more areas and sectors;**
- (b) if so, the details thereof;**
- (c) whether the Government carries out assessment of implementation of the Members of Parliament Local Area Development Scheme (MPLADS);**
- (d) if so, the details thereof; and**
- (e) the outcome thereof?**

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION; MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS [RAO INDERJIT SINGH]

(a) & (b) Under the Revised MPLADS Guidelines, 2023, Hon'ble Members of Parliament have been given the flexibility in choosing the works that can be taken up under MPLAD Scheme provided it leads to creation of durable public assets for larger public good of the society. The works of public utility not mentioned in the indicative list given in Annexure-VIII of MPLADS Guidelines, 2023 can be added to the list on the recommendations of a Member of Parliament subject to the procedure and overall principles of the Scheme given in chapter-5 of the Guidelines.

(c) Yes, Sir.

(d) Last assessment of the implementation of the MPLAD Scheme was done in the year 2021 wherein the Ministry conducted a Third-Party

Evaluation of the MPLADS works created during the period from 01-04-2014 to 31-03-2019, in 216 districts across the country.

(e) The recommendations contained in the final report of the Evaluation, which were found feasible and aligned with the objectives of the Scheme, have been incorporated in the Revised MPLADS Guidelines, 2023.
